

**Central Administrative Tribunal
Principal Bench**

OA-1587/2018

New Delhi, this the 23rd day of April, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Vikas Sehrawat,
s/o Shri Ramesh Chand Sehrawat,
R/o House No. 207, Road No. 4, Gali No. 11,
Village & Post Office: Mahipalpur,
New Delhi-110037
Aged about 29 years
(Candidate toward CGLE-2012).

... Applicant

(through Sh. Surinder Singh Hooda)

Versus

1. Staff Selection Commission,
Through its Chairman (Head Quarter),
Block No. 12, CGO Complex,
Lodhi Road, New Delhi-110504.

2. Staff Selection Commission (Northern Region),
Through its Regional Director,
Block No. 12, CGO Complex,
Lodhi Road, New Delhi-110504.

... Respondents

ORDER(ORAL)

Hon'ble Mrs. Jasmine Ahmed, Member (J)

Learned counsel for the applicant states that in the matter of *Staff Selection Commission thr. Its Chairman & Anr. Vs. Sudesh*, the applicant was also a party before the Hon'ble Apex Court in which the Hon'ble Apex Court has given a decision in favour of the applicant herein. Learned counsel for the applicant states that in pursuance of the order in favour of the applicant, he has given a representation dated 04.11.2017 to the respondents stating all the facts but till date no decision has been taken by the respondents on the same. He further submits that the applicant will be happy and satisfied if a direction is

given to the respondents to decide the representation within a time bound manner.

2. Accordingly taking into consideration the statement made by the applicant's counsel, we do not find it necessary to keep the OA pending. The respondents are directed to decide the representation dated 04.11.2017 of the applicant within two months from the date of receipt of a certified copy of this order. It is also made clear that nothing has been commented on the merits of the case.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

/ns/